## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3462 ANSWERED ON:19.03.2013 EDUCATIONAL SCHEMES IN JHARKHAND Baitha Shri Kameshwar

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of educational schemes functioning in Jharkhand for the students belonging to Scheduled Castes and Other Backward Classes along with the assistance provided by the Union Government to the State for the purpose during each of the last three years and the current year;
- (b) whether the Union Government has issued any directives to Jharkhand for providing education to all students; and
- (c) if so, the details thereof?

## **Answer**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRIP. BALRAM NAIK)

- (a): Ministry of Social Justice & Empowerment is providing Central assistance to the State Governments/UT Administrations, including Jharkhand, for implementing following Centrally Sponsored Schemes, wherein scholarship is given to students of Scheduled Castes (SCs) and Other Backward Classes (OBCs) for pursuing education at various levels:-
- 1. Post-matric Scholarship Scheme for SC students (PMS-SC)
- 2. Pre-matric Scholarship to the Children of those engaged in "unclean' occupations (both for SCs and non-SCs)-
- 3. Pre-matric Scholarship for SC students studying in Classes IX &X (Pre-matric-SC) (New Scheme implemented w.e.f. 01.07.2012).
- 4. Post-matric Scholarships for OBCs
- 5. Pre-matric Scholarship for OBCs
- 6. Upgradation of merit of SC Students

The details of Central assistance released, under these schemes, to Jharkhand during the last three years and the current year is at Annexure.

(b) & (c): No specific directions have been issued to Jharkhand in this regard. However, PMS-SC and Pre-matric-SC Schemes are means based and open ended schemes, with no cap on the number of beneficiaries or quantum of non-refundable fee. Under these schemes all eligible students are provided scholarships.